

(b) Kochagarah Station was closed to traffic from 28.01.1970 due to meagre traffic offering

(c) and (d) No such proposal at present

[English]

#### **Stop Line Operation**

4083 SHRI KRISHAN LAL SHARMA Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a campaign 'operation stop line' was launched by the Traffic Police in the capital recently,

(b) if so, the number of vehicles found violating the stop line at various points in the capital,

(c) the action taken against the erring drivers of the vehicles, and

(d) the assessment of the Government about the impact of the campaign on the general traffic?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) (a) Yes, Sir. The campaign was launched with effect from 1.4.1996

(b) 13056 vehicles were found violating the stop line during the period 1.4.1996 to 22.8.1996

(c) The erring drivers have been prosecuted under rule 113(1)/177 of the Delhi Motor Vehicle Rules.

(d) The drive was not only punitive but also educative. Such drives are useful for promoting better traffic sense among the road users.

#### **Indian Supply and Inspection Cadre Services**

4084 SHRI SANTOSH KUMAR GANGWAR Will the Minister of RAILWAYS be pleased to state :

(a) the objective for which Indian Supply and Inspection Cadre services have been created in Railways,

(b) whether services of the officers of the said cadre are not being utilized by the Railways,

(c) if so, the reasons therefor,

(d) whether these services were created to man the contract management and quality control function and if so, the reasons for entrusting the officers of other cadre services to perform same duties in the Ministry,

(e) whether any purchase policy has been formed by the Ministry of Railways,

(f) if so, the manner in which Government's interest is safeguarded in case firms fail to perform contract in the absence of purchase policy guidelines,

(g) whether there is any case in which Railways have been able to recover risk purchase loss from the defaulter firm; and

(h) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Sir, such a Cadre does not exist.

(b) to (d) Do not arise.

(e) Yes, Sir.

(f) The mechanisms through which Government's interest is safeguarded in case the firm fails to perform contractual obligation, are as follows

(i) Imposition of penal clauses, for example, Liquidated damages, Denial Clauses.

(ii) Recovery of financial loss due to Risk Purchase action

(iii) Forfeiture of Security Deposit/Bank Guarantee

(g) Yes, Sir.

(h) Does not arise.

[Translation]

#### **Daily Train from Ranchi to Calcutta**

4085 SHRI RAM TAHAL CHAUDHARY Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to run daily train from Ranchi to Calcutta which at present runs thrice-a-week, and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) 8015/8016 Hatia/Ranchi-Howrah Express already runs as a daily service.

(b) Does not arise

#### **Funds for National Bureau Genetic Centres**

4086 SHRI VISHAMBHAR PRASAD NISHAD Will the Minister of AGRICULTURE be pleased to state

(a) the allocation made by the Union Government to the various States during the last year for setting up of Collection Centres/Regional Centres of the various National Bureaus of ICAR, State-wise,

(b) whether the amount provided to Uttar Pradesh for the purpose has been utilized,

(c) if not, the reasons therefor,

(d) whether the Government further propose to provide the funds to U.P. for the purpose; and